

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 15 of 2011 &
I.A. Nos. 28, 29 & 92 of 2011

Dated : 8th July, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Lanco Power Limited ... Appellant(s)

Versus

Haryana Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s): Mr. Shanti Bhushan, Sr. Adv. with
Mr. Manu Nair, Mr. Anuj Berry &
Mr. L. Vishwanathan

Counsel for the Respondent(s): Mr. Anand K. Ganesan for R.1
Mr. Ravi Shankar Prasad, Sr. Adv. with
Ms. Suparna Srivastava for CSPTCL

Mr. Parag Tripathi, Sr. Adv. with Mr. Aashish Bernard
Mr. Anuj Bhandari & Ms. Puja Priyadarshini for R-3.

Mr. Apoorve Karol, Mr. Chirag Kher with
Mr. U.K. Agarwal (Rep.) for R-2
Ms. Swapna Seshadri with
Mr. S.R. Narasimhan & Ms. Jyothi Prasad (Reps.)
For R.4

Appeal No.52 /2011
& IA 87/2011 and IA 88/2011

Chhattisgarh State Power Trading Company Limited ...Appellant(s)

Versus

Haryana Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Ravi Shankar Prasad, Sr. Adv. with
Ms. Suparna Srivastava

Counsel for the Respondent(s) : Mr. Parag Tripathi, Sr. Adv. with
Mr. Aashish Bernard, Mr. Anuj Bhandari &
Ms. Puja Priyadarshini for R-3.

Mr. Manu Nair and Mr. Anuj Benu

Mr. L. Vishwanathan for R-4

**Mr. Apoorve Karol, Mr. Chirag Kher with
Mr. U.K. Agarwal (Rep.) for R-2**

Mr. Andn K. Ganesan for HERC

ORDER

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

TS/KS